

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2144  
ANSWERED ON:10.03.2015  
APPOINTMENT OF SENIOR POLICE OFFICERS  
Meena Shri Harish Chandra

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a Committee exists in the Ministry of Home Affairs for appointment of senior police officers in the Government and Central Police Organizations in the country;
- (b) if so, the details thereof along with the names of the members; and
- (c) the criteria adopted for appointment of the Members of this Committee?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): Yes Madam, there is Committee namely " Committee on National Security and Central Police Personal Welfare (CNS & CPPW)" for recommending the names of IPS officers to the Appointments Committee of the Cabinet for appointment at the level of Director General at the Centre.

(b): The composition of the Committee is as under:-

- i) Union Home Minister - Chairman
- ii) National Security Adviser - Member
- iii) Cabinet Secretary - Member
- iv) Union Home Secretary - Member
- v) Director, Intelligence - Member  
Bureau
- vi) Shri Madhukar Gupta, IAS (retired)  
Non official member
- vii) Shri Vijay Kumar, IPS (retired)  
Non official member

The tenure of non official members is three years.

(c): The Committee has been constituted in pursuance of directions given by the Hon`ble Supreme Court on 22/09/2006 for setting up a National Security Commission while adjudicating the PIL filed by Shri Prakaksh Singh V/S Union of India and other concerning Police reforms.

Further, two retired non official members (one IAS and one IPS) are included with the approval of the Home Minister on the basis of their past service experience and records of service.